

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 1076
ANSWERED ON 10TH FEBRUARY, 2023

APPROVAL TO AGRO PROCESSING CLUSTERS

1076. SHRI MITHLESH KUMAR:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether the Government has approved Agro Processing Clusters (APCs) in various states of the country, if so, the details thereof, State-wise and the number of clusters that have been approved in the State of Uttar Pradesh;
- (b) whether adequate financial assistance has been provided to these clusters;
- (c) if so, the details thereof and by when they would start functioning?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI PRAHLAD SINGH PATEL)

(a) Yes, the Ministry of Food Processing Industries (MoFPI) has been implementing a sub-scheme – “Creation of Infrastructure for Agro Processing Cluster” (APC scheme) under an umbrella scheme - Pradhan Mantri Kisan Sampada Yojana (PMKSY) since 2017-18 across the country. As on 31.01.2023, under APC scheme, three (3) agro processing cluster projects have been approved in the State of Uttar Pradesh. State-wise number of projects approved under APC scheme is provided at **Annexure**.

(b) & (c): Financial assistance in the form of grants-in-aid up to a maximum amount of Rs. 10.00 crore per project is provided for implementation of agro processing cluster projects as per the extant APC scheme guidelines and the approval letter issued to the project implementing agency (PIA) of the project. The timeline for completion and operationalization of APC projects is 24 months from the date of issue of approval letter for the projects in general areas and 30 months for the projects in difficult areas.

ANNEXURE REFERRED IN REPLY TO PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1076 FOR ANSWER ON 10.02.2023 REGARDING “APPROVAL TO AGRO PROCESSING CLUSTERS”

State/UT-wise number of projects approved under sub-scheme - Creation of Infrastructure for Agro Processing Cluster (APC scheme) of PMKSY from 2017-18 to 2022-23 (31.01.2023)

S. No.	State/ UT wise	No. of approved projects
1	Andhra Pradesh	4
2	Assam	8
3	Bihar	1
4	Chhattisgarh	1
5	Goa	0
6	Gujarat	4
7	Haryana	3
8	Himachal Pradesh	2
9	Jammu & Kashmir UT	1
10	Jharkhand	0
11	Karnataka	5
12	Kerala	2
13	Madhya Pradesh	5
14	Maharashtra	14
15	Orissa	1
16	Punjab	3
17	Rajasthan	4
18	Tamil Nadu	11
19	Telangana	5
20	Uttar Pradesh	3
21	Uttarakhand	1
22	West Bengal	0
23	Arunachal Pradesh	0
24	Manipur	0
25	Meghalaya	1
26	Mizoram	0
27	Nagaland	0
28	Tripura	0
29	Sikkim	0
30	A & N Islands	0
31	Chandigarh	0
32	D & N Haveli & Daman & Diu	0
33	Delhi	0
34	Lakshadweep	0
35	Pondicherry UT	0
36	Ladakh UT	0
	Total	79

